

REPORT OF THE COMMISSIONER, METTUPALAYAM MUNICIPALITY DATED 21.12.2021 IN THE MATTER OF O. A. NO.10, 18, 58 AND 105 OF 2017 SUBMITTED BEFORE THE HONOURABLE NATIONAL GREEN TRIBUNAL, SOUTHERN ZONE, CHENNAI, AS PER THE ORDER

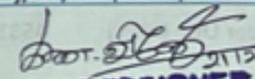
The Municipality as well as the Health Department are also directed to submit their independent response regarding the steps to be taken by them for mitigating this issue as directed by the committee and also show cause why the compensation cannot be imposed and performance guarantee should not be imposed against them for non-compliance of the directions within the time frame fixed by the committee before the next hearing date. For consideration of further report and status report to be filed by the parties, post on 23.12.2021

In compliance of short term and long term measures in Mettupalayam Municipality we submitted as below.

Action taken for long term measures.

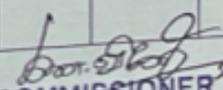
Under Ground Sewerage System (UGSS) and collection wells were under progress. Around 98% of the Sewerage Treatment Plant (STP) construction is nearing completion. It was informed that due to North East Monsoon and pandemic COVID-19 situation, the construction work was comparatively slow. The Construction of Inlet chamber, Sequential Batch Reactors and Chlorine Contact Tank are completed and Construction of Blower building, administrative building and centrifuge building were under progress. It was informed that by the end of March 31, 2022 the construction & operation of the STP will be completed. The overall progress of the UGSS scheme is 88.50%. The status report of construction of UGSS and STP is given in the table below:

1	Name of Scheme	Under Ground Sewerage Scheme to METTUPALAYAM Municipality in Coimbatore District.		
	Name of the Division Name of the Executive Engineer Mobile No	Sewerage Division, Kuniyamuthur. Er. J.K. Annadurai ,B.E. MBA, 9360236553		
	Beneficiary	Mettupalayam Municipality		
	Population and Requirement	Population Benefited (in Lakh)		
		Present (2017)	Inter (2032)	Ultimate (2047)
		0.715	0.773	0.836
2	Administrative Sanction	G.O.(D) No.389 /MA&WS (MA3) dept / dt.09.09.2016 - Rs. 91.70 crores to install and Rs. 97.50 lakhs to maintain annually.		
3	Technical Sanction	CE/CBE No: 11/2016-17 dt.24.02.2017 for Rs.91.70 crore		
4	Date of Work Order	1.Package -I :CE / TWAD Board / Coimbatore : Work order No. F. UGSS to MTP Mpty Package -I / SDO (T1)/CE/CBE/2018 / Dt : 09.04.2018. 2.Package -II: CE / TWAD Board / Coimbatore : Work order No. F. UGSS to MTP Mpty Package -I / SDO (T1)/CE/CBE/2018 / Dt : 09.04.2018. 3. Package-III: CE/TYWAD/Cbe Work order no. F.UGSS to MTP Mpty package III/SDO(T1)/CE/Cbe/2018/dt.16.8.18		


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5	Agreement No /date/ Value & Period	1.Pac -I :Agt No CE/CBF/ No 4/18-19/dt.04.05.18 Rs.29.34 Cr/30 +6 Months 2.Pac -II :Agt No CE/CBF/ No 5/18-19/dt.04.05.18 Rs.37.46 Cr/30 +6 Months 3.Pac-III :Agt No. CE/Cbe/no.15/18-19/dt. 12.9.18 rs.13.788 cr./ 30 +6 Month
6	Date of Commencement of work	For Pac-I & II - 24.4.2018 & Pac-III - 12.9.2018
7	Name of Contractor	Package I: M/s. VVV Construction Private Ltd., Annai Sathya Nagar Main Road, Nesapakkam, Chennai -600 078 Package II: M/s. Keyem Engineering Enterprises., Kamaraj Nagar, Thiruvanmiyur,Cheennai -600 041 Package-II: R.Velumani, Avinashi.

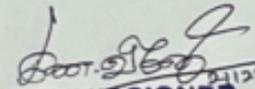
Sl. No.	Name of the work	Physical Progress of work				Financial Progress in lakhs			Scheduled date of completion
		Total Qty of Work	Progress up to 16.03.2021	Balance	%	Total Cost	Expenditure upto 03.09.2021	%	
	Physical Progress:								
	COLLECTION SYSTEM								
I	Package I								Package I - 10/2020 (Original) 03/2022(Revised)
1	Sewer Line (Mts.)	29321	24388	4933					
2	Manholes (Nos.)	1342	1181	161					
3	House Service Connection (Nos.)	10205	3530	6675					
4	Road Restoration Works (Meter)	28521	16667	11854	75.50%	Rs.9170 Lakhs	5571.88 lakhs	72%	
5	Pumping Main ((Meter)	9569	6985	2584					
6	Pumping Station (Nos.)	3	3 Nos. completed .						
	Lifting Station (Nos.)	7	6 Nos completed.	1					
II	Package II								Package II - 10/2020 (Original)
1	Sewer Line (Mts.)	45314	36449	8865	82.50%				


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2	Manholes (Nos.)	1977	1673	304				03/2022
3	House Service Connection (Nos.)	6795	3098	3697				(Revised)
4	Road Restoration Works (Meter) Stoneware Line	35314	34550	764				
5	Pumping Main (Meter)	7300	7250	50				
6	Pumping Station (Nos.)	3	completed					
7	Lifting Station (Nos.)	1	completed					
III	Sewerage Treatment Plant – 8.65 mld SBR1 No Method		98% completed	1	98%		Package III - 3/2021 (Original) 03/2022 (Revised)	

Package – 3 –STP -




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Package 2 – MPS – Vellipalayam near scavenger quarters



Package 2 – Pumping Station 5 - Near morkkaiyur road - Muniyappan Koil



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Package 1 – Lift station 1 B– Shanthi nagar

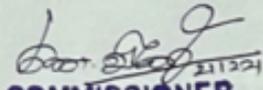


PKG II zone 4 Trunk main Manhole 572 Rajapuram



Action taken for short term measures.

As per the recommendations of Joint Committee, it was suggested for the Mettupalayam Municipality to execute phytoremediation technique in the major drains adjoining the River Bhavani. The construction of wetland system with phytoremediation technique which is in the upstream side of Uppupallam Odai in Mettupalayam Municipality limit was completed.


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Bioremediation Techniques Phytoremediation,
Constructed with Wetlands

Before Execution



During Execution



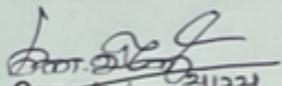
After Execution



[Signature]
21/12/24
COMMISSIONER
Mettupalayam Municipality



Place: Mettupalayam
Date: 21.12.2021


Commissioner,
Mettupalayam Municipality.

COMMISSIONER
METTUPALAYAM MUNICIPALITY